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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri G.K. Vasan, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Ennore Port Limited and the Ministry of Shipping for the year 2013-2014.

(Placed in Library, See No. LT 9391/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Tiger Conservation Authority, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Tiger Conservation Authority, New Delhi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9392/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pollution Control Board, Delhi, for the year 2011-2012.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 9393/15/13)

(5) A copy of the Notification Nos. S.O. 2287(E) and S.O. 2288(E) (Hindi and English versions) published in Gazette of India dated 26th July, 2013, making certain amendments in Notification No. S.O. 1174(E) dated 18th July, 2007, under Sections 12 & 13 of the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT 9394/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE

MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Dynamics Limited and the Department of Defence Production, Ministry of Defence, for the year 2013-2014.

(Placed in Library, See No. LT 9395/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Authority of India, New Delhi, for the year 2010-2011.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 9396/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table a copy of the Report (Hindi and English versions) of Justice Usha Mehra (Retd.) Commission of Inquiry set up to enquire into various aspects of the incident of rape dated 16th December, 2012 to identify the lapse on the part of police, any authority or the person and also to give suggestions to improve the safety and security of women and Action Taken Report thereon issued under sub-section (4) of Section 3 of the Commissions of Inquiry Act, 1952.

(Placed in Library, See No. LT 9397/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

- (1) A copy of the Notification No. G.S.R. 489(E) (Hindi and English versions) published in Gazette of India dated 17th July, 2013, amending Rubber Board (General Provident Fund) Rules, 1966 under sub-section (2) of Section 25 of the Rubber Act, 1947.

(Placed in Library, See No. LT 9398/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2011-2012.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 9399/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATYANARAYANA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-

- (i) S.O. 2077(E) published in Gazette of India dated 7th September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 30 (Patna-Buxar Section) in the State of Bihar.
- (ii) S.O. 2949(E) published in Gazette of India dated 19th December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 34 (Barasat to Berhampore Section) in the State of West Bengal.
- (iii) S.O. 2560(E) published in Gazette of India dated 11th November, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (iv) S.O. 1891(E) published in Gazette of India dated 17th August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D (including construction of bypasses) in the State of West Bengal.
- (v) S.O. 266(E) published in Gazette of India dated 13th February, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 34 in the State of Bihar.
- (vi) S.O. 216(E) published in Gazette of India dated 21st January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway Nos. 23 & 78 in the State of Jharkhand.
- (vii) S.O. 1009(E) published in Gazette of India dated 3rd May, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31 (Khagaria-Purnea Section) in the State of Bihar.
- (viii) S.O. 2637(E) published in Gazette of India dated 30th October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 34 (Farakka-Raiganj Section) in the State of West Bengal.
- (ix) S.O. 1166(E) published in Gazette of India dated 23rd May, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 32 in the State of Jharkhand.
- (x) S.O. 2081(E) published in Gazette of India dated 7th September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31 (Bakhtiyarpur-Khagaria Section) in the State of Bihar.
- (xi) S.O. 1653(E) published in Gazette of India dated 20th July, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31 in the State of Bihar.
- (xii) S.O. 2180(E) published in Gazette of India dated 14th September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 30 in the State of Bihar.

- (xiii) S.O. 215(E) published in Gazette of India dated 21st January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 82 (Gaya-Hisua-Rajgir-Biharsharif Section) in the State of Bihar.
- (xiv) S.O. 1912(E) published in Gazette of India dated 21st August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 30 (Patna-Bakhtiyarpur Section) in the State of Bihar.
- (xv) S.O. 2266(E) published in Gazette of India dated 20th September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (xvi) S.O. 639(E) published in Gazette of India dated 29th March, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 83 (Patna-Gaya-Dobhi Section) in the State of Bihar.
- (xvii) S.O. 1286(E) published in Gazette of India dated 5th June, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Barhi-Hazaribag Section) in the State of Jharkhand.
- (xviii) S.O. 2285(E) published in Gazette of India dated 30th September, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 2 (Barwa Adda-Barakar Section) in the State of Jharkhand.
- (xix) S.O. 2182(E) published in Gazette of India dated 14th September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 30 in the State of Bihar.
- (xx) S.O. 2566(E) published in Gazette of India dated 11th November, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 30 (Patna-Buxar Section) in the State of Bihar.
- (xxi) S.O. 2643(E) published in Gazette of India dated 25th November, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (xxii) S.O. 1346(E) published in Gazette of India dated 15th June, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 in the State of Jharkhand.
- (xxiii) S.O. 2646(E) published in Gazette of India dated 25th November, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Hazaribag-Ranchi Section) in the State of Jharkhand.
- (xxiv) S.O. 2265(E) published in Gazette of India dated 20th September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 77 (Muzaffarpur-Sonbarsa Section) in the State of Bihar.
- (xxv) S.O. 2183(E) published in Gazette of India dated 14th September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 30 in the State of Bihar.
- (xxvi) S.O. 2181(E) published in Gazette of India dated 14th September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 30 in the State of Bihar.
- (xxvii) S.O. 143(E) published in Gazette of India dated 14th January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 30 (Patna-Buxar Section) in the State of Bihar.
- (xxviii) S.O. 135(E) published in Gazette of India dated 14th January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Rargaon-Jamshedpur Section) in the State of Jharkhand.
- (xxix) S.O. 156(E) published in Gazette of India dated 14th January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 2 (Aurangabad-Barwa Adda Section) in the State of Bihar.
- (xxx) S.O. 2964(E) published in Gazette of India dated 19th December, 2012, regarding acquisition of land for

building, maintenance, management and operation of National Highway No. 31 (Bakhtiarpur-Mokama Section) in the State of Bihar.

- (xxxi) S.O. 3060(E) published in Gazette of India dated 28th December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D (including construction of bypasses) in the State of West Bengal.
- (xxxii) S.O. 2578(E) published in Gazette of India dated 29th October, 2012, authorising the Land Reform Deputy Collector, Aurangabad, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 2 in the State of Bihar.

(Placed in Library, See No. LT 9400/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. S. NATCHIAPPAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9401/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM): I beg to lay on the Table a copy of the Baggage (Second Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. 84/2013-Cus.,(N.T.) in Gazette of India dated 19th August, 2013 under Section 159 of the Customs Act, 1962, together with an explanatory memorandum.

(Placed in Library, See No. LT 9402/15/13)

...(Interruptions)